

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MORANI MOTORS PRIVATE LIMITED WAS OPERATED IN AUTOMOBILES INDUSTRIES AT JAIPUR, RAJASTHAN

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	MORANI MOTORS PRIVATE LIMITED PAN: AADCM5046N CIN: U50401RJ2002PTC017738
2.	Address of the registered office	Plot No.-5, Opposite Sitabari Tonk Road, Jaipur, Rajasthan, India, 302011
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Jaipur
5.	Installed capacity of main products/services	Not Applicable
6.	Quantity and value of main products/services sold in last financial year	NA (CD is not going concern)
7.	Number of employees/ workmen	NIL /(Not Known)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available details can be sought by sending a request to Resolution Professional at cirpmorani@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at cirpmorani@gmail.com
10.	Last date for receipt of expression of interest	12.10.2025
11.	Date of issue of provisional list of prospective resolution applicants	18.10.2025
12.	Last date for submission of objections to provisional list	23.10.2025
13.	Date of issue of final list of prospective resolution applicants	01.11.2025

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.11.2025
15.	Last date for submission of resolution plans	06.12.2025
16.	Process email id to submit Expression of Interest	cirpmorani@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Yes UAM No. RJ17D0173598

Date: 18.09.2025

Place: Jaipur



Satyendra Prasad Khorania

IRP acted as Resolution Professional

Morani Motors Pvt. Ltd.

IP Regn.No. IBBI/IPA-002/IP-N00002/2016-17/10002

Email Id: skhorania@live.com, cirpmorani@gmail.com

AFA No.: AA2/10002/02/311225/203717 & Valid upto-31.12.2025